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**Commissioning of Diesel Engine  
Project by B.E.M.L.**

4158. SHRI GOPI NATH GAJAPATHI:  
Will the PRIME MINISTER be pleased to state:

(a) whether BEML has a proposal to commission a diesel engine project during the current Financial year;

(b) whether the project would be commissioned indigenously;

(c) if not, whether it would be commissioned in the joint sector;

(d) the estimated cost of the project; and

(e) the place where the project is proposed to be located?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) to (c). The Diesel Engine Project of M/s. BEML, being established with technical collaboration of M/s. KOMATSU Ltd. of Japan, will commence production during the current financial year, but it is likely to be fully operational by the end of 1992-93 as per schedule.

(d) Rs. 30.06 crores approximately.

(e) The project is located at Belavadi Post, Mysore, Karnataka.

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**Action on Mirdha Committee Recommendations**

4159. SHRI C. P. MUDALAGIRIYAPPA:  
Will the PRIME MINISTER be pleased to state:

(a) whether in the Archaeological Survey of India for lack of promotional avenues Officers are continuing in the same posts for

13 to 15 years,

(b) if so, the steps being taken to mitigate the discontentment among the officers of ASI;

(c) whether Mirdha Committee Report has been accepted by the Government; and

(d) if so, the number of recommendations implemented and the steps being taken to implement the remaining recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). Promotions are made in accordance with Recruitment Rules which provide for reasonable promotional avenues.

(c) and (d). Yes, Sir.

Sixtyfour recommendations out of a total of 81, have been implemented and the remaining are at various stages of implementation.

[Translation]

**Vacant Posts of Member Judges In  
Central Administrative Tribunal**

4161. PROF. RASA SINGH RAWAT:  
SHRI MADAN LAL KHURANA:  
SHRI RAM SAGAR (Saidpur):

Will the PRIME MINISTER be pleased to state:

(a) the State-wise, names of the places of the places where Central Administrative Tribunal has set up its benches in the country:

(b) the number of posts of Members lying vacant in each bench of the Tribunal;